

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 11<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA (Comp. Act.)/3/GB/2024  
In CP/31/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Prasanna Kumar Dutta, 2. Prabina Dutta Vs Pragati Trading Company, 2. Jayanta Dutta, 3. Krishnaly Bhattacharyya, 4. The Registrar of Companies, NER
Under Section	U/s 241-242, R/w 59 of Companies Act, 2013.

For Petitioner (s) : Mr. Milind Gautam, Adv.

For Respondent (s) : Mr. Amit Pareek, CS

**ORDER**

**IA (Comp. Act.)/3/GB/2024**

Ld. Authorized Representative CS Mr. A Pareek appears physically in the Court. Respondents are represented by Ld. Counsel Mr. Milind Gautam, who submits that against orders of this Tribunal dated 10.05.2024, they have preferred an appeal before the Hon. NCLAT, which is under scrutiny.

List the matter for further considerations on **29.08.2024**.

**CP /31/GB/2023**

Ld. Counsel Mr. Milind Gautam appears for the Petitioner. Ld. Authorized Representative CS, Mr. Amit Pareek represents the Respondents. Ld. RoC is present in person.

Matter adjourned to **29.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**Deep Chandra Joshi**  
Member (Judicial)